

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Yes, Sir.

(b) Inter-State issues involved are not resolved.

[Translation]

Third Wage Board Recommendations for Sugar Mill Workers

* 40. SHRI HARSH VARDHAN:
SHRI RAM SAJIWAN:

Will the Minister of LABOUR be pleased to state:

(a) the date on which the Third Wage Board submitted its recommendations in respect of sugar mill workers and the date when Government accepted those recommendations;

(b) whether the workers representatives had expressed their dissent to recommendations;

(c) whether several labour organisations submitted representations to Government against the recommendations of the Third Wage Board; and

(d) if so, what steps are being taken by Government to remove the prevailing discontentment amongst sugar mill workers?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) The Third Wage Board for Sugar Industry submitted its recommendations on 31.1.1989. The Government's Resolution on these was issued on 29.12.1989.

(b) and (c). Yes, Sir.

(d). The Resolution of the Government provides that the differences over matters of

details and/or minor issues will be settled by the parties in mutual negotiation or by voluntary arbitration.

[English]

Civic Amenities in Nangal Raya, New Delhi

232. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any scheme has been prepared to provide various community/civic amenities to the people of Nangal Raya, New Delhi and its neighbouring areas;

(b) if so, the details thereof;

(c) whether Government propose to construct shops below the Janak Sethu for allotment to unemployed graduates; and

(d) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). The Delhi Electric Supply Undertaking and the Delhi Water Supply & Sewerage Disposal Undertaking have reported that the facilities of street-lighting, water supply and sewage have already been provided in Nangal Raya Urban Village and its surrounding areas.

(c) No, Sir.

(d) Does not arise in view of reply to 'C' above.

Leprosy Patients in Delhi

233. SHRI GOPINATH GAJAPATHI: Will the Minister of WELFARE be pleased to state:

(a) the details of steps taken by the

Delhi Administration for early rehabilitation of leprosy patients in the Union Territory and to dissuade them from beggary; and

(b) the number of leprosy patients rehabilitated during the last one year in the Union Territory?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) All leprosy patients living in Delhi prior to 01.01.81 have been rehabilitated under the scheme of "Rehabilitation Centre for Lepers". They have been getting free facilities like Dry ration, clothing, bedding, general articles and medical treatment facilities. The Administration is now giving them Rs. 300/- per month per capita through Banks with effect from 1st October 1989, in lieu of ration, clothing, bedding and general articles.

(b) Nil.

[*Translation*]

Delay in issuing of Ration Cards

234. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether there are complaints that Food and Civil Supplies Department of Delhi Administration in trans-Yamuna area are delaying issuance of new ration cards despite complying with all required formalities;

(b) if so, the reasons for delay in this regard;

(c) whether Government propose to look into the matter; and

(d) if so, by what time?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) Delhi Administration have stated that no

such complaints have been received by them. Incomplete application or non-furnishing of requisite documents may, however, lead to delay in issue of the ration cards.

(b) to (d). Do not arise.

[*English*]

Textile Industry in North Eastern Region

235. SHRI SONTOSH MOHAN DEV: Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to develop textile industry in the North Eastern Region in view of abundance of some fibres and particularly in the State of Tripura; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). The development of the textile industry in a particular region or State would depend upon the availability of raw material, infrastructural facilities and the level of entrepreneurship in the particular State or region. Any proposal received in this regard be considered sympathetically.

[*Translation*]

Action Against Agents of Labour Exploitation

236. SHRI RAM SAGAR (Saidpur): Will the Minister of LABOUR be pleased to state:

(a) whether attention of Government has been drawn to a newsitem appearing in the "Hindustan" dated January 17, 1990 under the caption "Sarkar agenton ke khilaf karrvai karegi";